

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 77/(ND)/2008
RT CP No.202/Chd/Hry/2017
with
CA No. 230/2017 & 182/2017**

Wg. Cdr. J.K. Sharma and Ors. ...Petitioners

Versus.

Sirhind Club Ltd. ...Respondent

Present: Mr. A.S. Likhari, Advocate for petitioners No. 1 to 4.
Mr. Gaurav Sethi, Advocate for petitioner No. 5.
Mr. Brijender Kaushik, Advocate for respondent.

Due to paucity of time, the matter could not be taken up today.

List the matter on 04.04.2018 for arguments. Interim directions to continue.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

January 31, 2018
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